

(ख) यदि हां, तो क्या इस मामले में सरकार का कोई कार्यवाही करने का विचार है;

उप प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख) सूचना इकट्ठी की जा रही और यथा सम्भव शीघ्र ही सदन की मेज पर रख दी जायगी।

TRANSFER OF DOCTORS OF LOCAL BODIES IN DELHI TO CENTRAL GOVERNMENT

5764. SHRI N. R. DEOGHARE: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the normal practice followed in regard to transfer of doctors of Local Bodies in Delhi to equivalent jobs in Central Government and *vice versa* ;

(b) the number of doctors transferred to C.G.H.S. from Local Bodies in Delhi before and after the formation of Central Government Health Service ; and

(c) the reasons behind inclusion of doctors from Local Bodies of Delhi in C.G.H.S. only and denial of the same privilege to all those doctors who are employees of other Local Bodies throughout India ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Transfer of doctors of Local Bodies in Delhi to equivalent jobs in Central Government and *vice versa* is done in accordance with the pattern of transfers in respect of Central Health Service doctors laid by Government in accordance with administrative requirements.

(b) No doctor was transferred from Local Bodies of Delhi to the Central Government Health Scheme before the formation of the Central Health Service. The number of doctors transferred to the Central Government Health Scheme after the formation of the Central Health Service is seven.

(c) Doctors of the local bodies of Delhi only are included in the Central Health Service. Central Health Service does not cover the posts in the States and the local bodies in the States. The local bodies of Delhi passed a resolution ceding medical and public health posts under them to the Central Health Service and the doctors working in those posts were included in the Central Health Service in accordance with the rules of the Service.

CONSTITUTION OF G.D.M.O. GRADE I

5766. SHRI K. M. KUSHIK : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2739 on the 5th August, 1968 and state :

(a) the problems and difficulties in completing the initial constitution of G.D.M.O. Grade I ; and

(b) the date by which initial constitution of G.D.M.O. Grade I is likely to be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The number of officers approved for appointment to the G.D.O. Grade I of the C.H.S. in some organisations and administrations participating in the Service is more than the number of posts under them included in the cadre. The question of making suitable adjustments is under consideration and it is expected that the initial constitution of that grade would be completed soon.

RURAL ELECTRIFICATION

5767. SHRI DEORAO PATIL : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the State Electricity Boards have introduced schemes such as 'Consumer Deposit Scheme' or 'Financial Participation Scheme' or 'Voluntary Loan Contribution Scheme'